

**Marathwada University Centre
at Nanded**

763. SHRI G. R. MHAISEKAR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that U.G.C. has granted a Marathwada University Centre at Nanded;

(b) if not, what are the reasons therefor; and since when it has been pending with the UGC; and

(c) by when, the Centre is likely to be established?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c) The Marathwada University submitted a proposal to the University Grants Commission in August, 1977 for establishment of a Centre for Postgraduate Studies and Research at Nanded. The proposal as examined by a Visiting Committee and its report as referred to the Commission's Standing Committee on New Universities and University Centres. At its meeting in July, 1978, the Standing Committee expressed the view that the scope and role of University Centres for postgraduate studies should be reviewed and that the consideration of the Visiting Committee's report should be postponed till such a review is done. Following this review, fresh guidelines for postgraduate Centres were formulated and circulated to State Governments and universities in March, 1980. The Marathwada University has not sent any revised proposal so far on the basis of the new guidelines.

**Installation of dehydrating plants for
bananas, onions and garlic**

764. SHRI G. R. MHAISEKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the number of dehydrating plants for bananas, onions and garlic in the country alongwith their locations;

(b) whether it is a fact that a few of them have not been able to function since their installation;

(c) if so, what are the reasons therefor; and

(d) whether Government have any plans to install new plants in this field?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A statement showing the names and locations of firms engaged in dehydration of banana, onions and garlic is attached. (See below)

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

Statement

I. Names and locations of firms producing dehydrated Banana

Sl. No.	Name of the firm and location
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| 1. | M/s. Circar Dehydrates, Kakinada, Andhra Pradesh. |
| 2. | M/s. Orient Pharma Ltd., Madras, Tamil Nadu. |
| 3. | M/s. Orient Pharma Ltd., Trichur, Kerala. |
| 4. | M/s. Malabar Fruit Products, Bharananganam, Kerala. |
| 5. | M/s. Gay Industries, Surat, Gujarat. |
| 6. | M/s. Foods and Ins. Pvt. Ltd., Bombay, Maharashtra. |
| 7. | M/s. Apsara Udyam, Bassein, Maharashtra. |
| 8. | M/s. Delecacies & Delites, Bombay, Maharashtra. |

II. Names and locations of firms producing dehydrated onion

Sl. No.	Name of the firm and Location
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| 1. | M/s. Markfed Canneries, Jullundur, Punjab. |
| 2. | M/s. Panipat Foods Ltd., Panipat, Haryana. |
| 3. | M/s. Circar Dehydrates, Kakinada, Andhra Pradesh
Andhra Pradesh. |
| 4. | M/s. Food Spectra, Ezhupunna, Kerala. |
| 5. | M/s. Jaya Enterprises, Cochin, Kerala. |
| 6. | M/s. Agro-odour Pvt. Ltd., Bhuj, Kutch, Gujarat. |
| 7. | M/s. Oceanic Dehydrates Pvt. Ltd., Jamnagar, Gujarat. |
| 8. | M/s. Saras Foods, Nadiad, Gujarat. |
| 9. | M/s. Asian Dehydrates, Nasik, Maharashtra. |

III. Name and locations of the firms producing dehydrated Garlic

Sl. No.	Name of the firm and location
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| 1. | M/s. Garlic Corporation, Jaora, Madhya Pradesh. |
| 2. | M/s. Garlico, Mandasaur, Madhya Pradesh. |
| 3. | M/s. Gulshan Garlic, Jaora, Madhya Pradesh. |
| 4. | M/s. Agro Odour Pvt. Ltd., Bhuj Kutch, Gujarat. |
| 5. | M/s. Oceanic Dehydrates Pvt. Ltd., Jamnagar, Gujarat. |
| 6. | M/s. Saras Foods, Nadiad, Gujarat. |
| 7. | M/s. Asian Dehydrates, Nasik, Maharashtra. |

Issue of commemorative stamps on the birthday centenary of Chhatrabhati Shahu Maharaj of Kolhapur

765. SHRI G. R. MHAISEKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that thirty five Members of Parliament had submitted an appeal to Government last year requesting to issue commemorative stamps on the birthday centenary of Chhatrabhati Shahu Maharaj of Kolhapur and Gadge Maharaj both of whom were social reformers and whose pioneer works in that field have their own place; and

(b) if so, what decision Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) The appeal was received in August, 1978 for issue of commemorative stamp in honour of Chhatrapati Shahu Maharaj of Kolhapur. No such request was received for Gadge Maharaj.

(b) The commemorative stamp on Rajarshi Shahu Chhatrapati was issued on 1st May, 1979. The proposal in respect of Shri Gadge Maharaj will be placed before the Philatelic Advisory Committee for consideration in its next meeting.

Complaints against the Jain Cooperative Bank Daryaganj, New Delhi

766. DR. M. M. S. SIDDHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Registrar, Delhi Co-operative Societies, Delhi has received complaints against the Jain Cooperative Bank Daryaganj, New Delhi for indulging in malpractices such as unauthorised hurried payment of Rs. 2,50,000/- by making overdraft on the Central Bank of India to bogus building contractors; continuance of the management of the Bank by a few directors even after a vote of no-confid-